

NATIONAL COMPANY OF LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 68/(MAH)/2015
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.02.2017

NAME OF THE PARTIES:

Mr. Fidaali Moiz Mithiborwala & Anr.

V/s.

M/s. STMPL Enterprises Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 58, 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
1	Laxmi T-Sorte	Adv. for Respondents Dlb Sahasra Legal	 20.02.2017

ORDER

C.P. No. 64/230-232/CLB/MB/MAH/2015

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At request of the parties, list this matter on 27.03.2017.

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial).

Sd/-

V. NALLASENAPATHY

Member (Technical).